

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT AND FORESTS
RAJYA SABHA
QUESTION NO 26.07.2010
ANSWERED ON
ENVIRONMENTAL CLEARANCE TO ATHIRAPALLY HYDRO ELECTRIC PROJECT .

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Shri P. Rajeeve

Will the Minister of RURAL DEVELOPMENT ENVIRONMENT AND FORESTS be pleased to state :-

- (a) whether the Ministry has denied environmental clearance to Athirapally hydro-electric Project in Kerala;
- (b) if so, whether it was on the basis of any specific scientific study ; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS

(SHRI JAIRAM RAMESH)

- (a) The 163 MW Athirapally Hydroelectric Project in Kerala was accorded environmental clearance on 18.7.2007.
- (b) & (c) Do not arise, in view of the reply to part (a).